

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-49/2019/8422/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the

¹⁴
5 October, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/6775 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, (i) from the evening of 06.10.2023, till the morning of 07.10.2023 and (ii) from the evening of 07.10.2023, till the morning of 09.10.2023**, has been granted. The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-49/2019/8423/A, dated, 05-10-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/r
JT. REGISTRAR (VIGILANCE)

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